

Declaration of Assets and Liabilities

Year 2024

I MANISH KUM	IAR SINGH son/daughter/wife of HARESH PRASAD SINGL
aged 35	years, belonging to BIHAR LEGISLATIVE ASSEMBELY
service and presently worki	ng as DEFICE ATTENDANT
give herein below the detail	s of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and depe	endants*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	JULI KUMARI	-	_	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBE 2,000	-			-
(111)	Bonds, Debentures and Shares in companies			7		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic	MOTHER SUNITA DEVI	-		
(v)	Motor Vehicles (details of make, etc.)	500RITO (53)	-		3	-
(vi)	Jewellery (give details of weight and value)	-	2 8 m			_
(vii)	Other assets, such as values of claims / interests	_	-	ý	_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	15 UC		-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			_	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	and the second s				
	measurement) - Current market value					
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	DFDS 7616F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		-
	(iii) Sales Tax (Only in case of proprietary business)	-	-
	(iv) Property Tax		

Personal Detail 110135365131 GPF/CPF/PRAN No. Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District SAMASTIPUR I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Manish Kum of Singl Name of Employee: MANISH KUMAR SINSH

Place: PATNA Date: 86 | 02 | 24 Designation: DFFICE ATTENDANT

Department: B.L.A

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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